

(2) A copy each (in English and Hindi) of the following papers:-

- (a) Annual Report and Accounts of the Railway Sports Promotion Board (RSPB), New Delhi, for the year 2014-15, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Board.

[Placed in Library. See No. L.T. 3360/16/15]

...(Interruptions)...

**I. Notifications of the Ministry of Agriculture and Farmers Welfare**

**II. Report and Accounts (2012-13 and 2014-15) of NSC, New Delhi; PPV&FR, New Delhi and Central Agricultural University, Imphal and related papers**

**III. Statement giving reasons for not laying the Report and Accounts**

कृषि मंत्रालय में राज्य मंत्री (डा. संजीव कुमार बालियान): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :-

- I. (1) A copy (in English and Hindi) of the Ministry of Agriculture and Farmers Welfare (Department of Agriculture, Cooperation and Farmers Welfare) Notification No. S.O. 2496 (E), dated the 15th September, 2015, publishing the Plant Quarantine (Regulation of Import into India) (Second Amendment) Order, 2015, under sub-section (2) of Section 4D of the Destructive Insects and Pests Act, 1914.

[Placed in Library. See No. L.T. 3277/16/15]

- (2) A copy (in English and Hindi) of the Ministry of Agriculture and Farmers Welfare (Department of Agriculture, Cooperation and Farmers Welfare) Notification No. G.S.R. 840 (E), dated the 5th November, 2015, publishing the Insecticides (Amendment) Rules, 2015, under sub-section (3) of Section 36 of the Insecticides Act, 1968.

[Placed in Library. See No. L.T. 3567/16/15]

- II. (1) A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013:-

- (a) Fifty-second Annual Report and Accounts of the National Seeds Corporation Limited (NSC), New Delhi, for the year 2014-15, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

- (b) Review by Government on the working of the above Corporation.  
[Placed in Library. *See* No. L.T. 3565/16/15]
- (2) A copy each (in English and Hindi) of the following papers, under Section 85 and sub-section (4) of Section 62 of the Protection of Plant Varieties and Farmers' Right Act, 2001:—
  - (a) Annual Report of the Protection of Plant Varieties and Farmers' Rights Authority (PPV&FR), New Delhi, for the year 2014-15.
  - (b) Annual Accounts of the Protection of Plant Varieties and Farmers' Rights Authority (PPV&FR), New Delhi, for the year 2014-15, and the Audit Report thereon.
  - (c) Review by Government on the working of the above Authority.  
[Placed in Library. *See* No. L.T. 3566/16/15]
- (3) (I) A copy each (in English and Hindi) of the following papers, under sub-section (3) of Section 29 and sub-section (4) of Section 30 of the Central Agricultural University Act, 1992:—
  - (a) Annual Report of the Central Agricultural University, Imphal, Manipur, for the year 2012-13.
  - (b) Annual Accounts of the Central Agricultural University, Imphal, Manipur, for the year 2012-13, and the Audit Report thereon.
  - (c) Review by Government on the working of the above University.
  - (d) Review by Government of the Annual Accounts of the above University.
- (ii) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (II) above. [Placed in Library. *See* No. L.T. 3276/16/15]
- III. Statement (in English and Hindi) giving reasons for not laying the Annual Report and Audited Accounts of the Gujarat State Seeds Corporation (GSSC) Limited, for the year 2014-15, within the stipulated period.  
[Placed in Library. *See* No. L.T. 3568/16/15]

...(Interruptions)...

---